

playgrounds and Child Welfare Centre are available in the adjoining Colony.

(b) Yes, Sir.

COKE-OVEN PLANT AT DURGAPUR

*345. SHRI J. V. K. VALLABHARAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that operation of the coke-oven plant at Durgapur sponsored by the West Bengal Government will be uneconomical until its production capacity is doubled;

(b) if so, whether permission for doubling the production capacity has been given; and

(c) if the reply to part (b) above be in the negative, what are the reasons for not giving the permission?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) No, Sir.

(b) and (c). The proposal of the Government of West Bengal for doubling the capacity of the Durgapur Coke-oven Plant for various reasons including the economic aspect, is under consideration.

BARTER DEAL WITH AMERICA

*349. SHRI JAI NARAYAN VYAS: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that a barter agreement has been entered into with the Government of the United States of America for supply of foodgrains in exchange for manganese, ferro-manganese and other material; and

(b) if so, what quantities of the different commodities are to be imported and exported and what will be the value of the commodities imported?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Yes, Sir.

(b) Under this agreement 1.5 lakh tons of manganese ore 42 per cent.,

25,000 tons of manganese ore 46/48 per cent. and about 75,000 tons of ferro-manganese are proposed to be exported to U.S.A. against the import of 4.5 lakh tons of wheat from that country. Prices have yet to be negotiated.

LETTERS ADDRESSED TO THE PRESIDENT OF THE SECURITY COUNCIL ABOUT KASHMIR

*361. SHRI DAHYABHAI V. PATEL: Will the PRIME MINISTER be pleased to place on the Table of the House copies of letters addressed by the Indian Representative and by the Pakistani Representative to the President of the Security Council on or about the 17th December, 1958, on Kashmir issue?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Copies of the letters are placed on the Table of the House.

UNITED NATIONS DISTR. GENERAL
SECURITY COUNCIL S/4138
17 December 1958

Letter dated 15 December, 1958 from the Permanent Representative of India addressed to the President of the Security Council

1. The Government of India have seen the letter from the Permanent Representative of Pakistan circulated as Security Council document S/4110 dated 10 November 1958.

2. Members of the Council will be aware of the nature of the previous statements made by successive Representatives of Pakistan in the Security Council or in their communications addressed to the President of the Security Council about Sheikh Abdullah. These are on record in Security Council documents. It is quite clear, therefore, that the present communication is merely for the purpose of making propagandist use of the forum of the United Nations.

3. The legal proceedings in regard to Sheikh Abdullah are *sub judice*, and it would, therefore, not be proper for the Government of India to com-